

ITEM NO.71

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

PETITION FOR SPECIAL LEAVE TO APPEAL (CRL.) NO. 19827/2025

[Arising out of impugned final judgment and order dated 03-11-2025 in CRMPM No. 2479/2025 passed by the High Court of Himachal Pradesh at Shimla]

VIPIN SINGH

PETITIONER(S)

VERSUS

STATE OF HIMACHAL PRADESH

RESPONDENT(S)

FOR ADMISSION

IA No. 317043/2025 - EXEMPTION FROM FILING O.T.

Date : 15-12-2025 This matter was called for hearing today.

CORAM :

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

For Petitioner(s) :

Mr. Ajay Marwah, AOR  
Mr. Ritesh Bhardwaj, Adv.  
Mr. Swaroopanad Mishra, Adv.  
Mr. Mrigank Bhardwaj, Adv.  
Ms. Dhriti Sharma, Adv.  
Mr. Rahul Kumar, Adv.

For Respondent(s) :

O R D E R

As prayed for by learned counsel for the petitioner to place on record the testimonies of the witnesses recorded in the trial Court, list on 30.01.2026.

(POOJA SHARMA)  
AR-CUM-PS

(ANJALI PANWAR)  
ASSISTANT REGISTRAR